CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 08-03-2021 TO 12-03-2021

S. NO.	APPEAL NO .	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1	ST/53038/2016	51068/2021	8/3/2021	9/3/2021
2	ST/51964/2016	51079/2021	9/3/2021	11/3/2021
3	ST/51965/2016	51080/2021	9/3/2021	11/3/2021
4	ST/51966/2016	51081/2021	9/3/2021	11/3/2021
5	ST/51967/2016	51082/2021	9/3/2021	11/3/2021
6	ST/53142/2016	51083/2021	9/3/2021	11/3/2021
7	ST/53143/2016	51084/2021	9/3/2021	11/3/2021
8	ST/53144/2016	51085/2021	9/3/2021	11/3/2021
9	ST/53145/2016	51086/2021	9/3/2021	11/3/2021
10	ST/53146/2016	51087/2021	9/3/2021	11/3/2021
11	ST/53147/2016	51088/2021	9/3/2021	11/3/2021
12	ST/53148/2016	51089/2021	9/3/2021	11/3/2021
		MISC.ORDERS		
1	C/50325/2021	50019/2021	11/3/2021	12/3/2021
2	C/50336/2021	50020/2021	11/3/2021	12/3/2021
3	C/50337/2021	50021/2021	11/3/2021	12/3/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

16.3.21

DEPUTY REGISTRAR